CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Original Application No.200/00104/2017

Jabalpur, this Wednesday, the 11th day of September, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Jagatpati Gupta, S/o Shri Pannalal Gupta, aged about 46 years, presently working as Plaster Assistant, Adarsh Hospital, ESIC, Nanda Nagar, Indore – 452011 (MP)

-Applicant

(By Advocate – Shri Amardeep Gupta)

Versus

- 1. Employees' State Insurance Corporation, Panchdeep Bhawan, CIG Marg, New Delhi 110002 through its Director General.
- 2. Joint Director, Head Quarter Office, Employees' State Insurance Corporation, Panchdeep Bhawan, CIG Marg, New Delhi 110002.
- 3. Joint Director, Employees' State Insurance Corporation, Model Hospital and Occupational Diseases Centre, Nanda Nagar, Indore 452011 (M.P)

 -Respondents

(By Advocate – Shri Gaurav Sharma)

ORDER (ORAL)

By Navin Tandon, AM.

Learned counsel for the applicant submits that during the pendency of this O.A, the reliefs sought for have already been granted by the respondents and, therefore, this Original Application has become infructuous.

Accordingly, the O.A is disposed of as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-